## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-112/PB/2017

In the matter of:

**Om Shivay Real Estate Ltd** 

....PETITIONER

Vs.

Advantages Projects & Consultants (P) Ltd

.. RESPONDENT

**SECTION:** 

Under Section 7 of IBC Code, 2016

Order delivered on 10.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

**DEEPA KRISHAN** 

Hon'ble Member (Technical)

For the Petitioner /applicant

:Mr. Abhishek Anand, Advocate for RP

For the Respondent/Corporate Debtor:

For the Intervener

**ORDER** 

Learned Counsel for the Resolution Professional is present. Heard the matter.

Order reserved.

(DEEPA KRISHAN)

**MEMBER (TECHNICAL)** 

(R. VARADHARAJAN)

**MEMBER (JUDICIAL)** 

Sd 1-

Surjit

10.11.2017